

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 1233/96

New Delhi, this the 19th day of May, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Sheo Raj Singh s/o late Sh. Bhikam Singh,
Sr. Booking Clerk, C.T.E.,
D.R.M. Office, Northern Railway,
State Entry Road, New Delhi. ...Petitioner

(By Advocate: Shri Yogesh Sharma)

-Versus-

1. Union of India through
The General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. ...Respondents

(By Advocate: Shri O.P. Kshtriya)

O R D E R (Oral)
(Dr. Jose P. Verghese, Vice-Chairman (J))

This OA has been filed seeking a direction from this court to grant the benefit of upgradation to the applicant which has been granted to his juniors by an order dated 17.2.1994 with all other consequential benefits.

Respondents by their reply have catalogued six different punishments of withholding of increments at different stages and in pursuance to the order of the Railway Board dated 10.2.1987 the sufferings of the punishment at the instance of the petitioner has been fixed in accordance with the said order. Thus, the withdrawal of increments is to last till 1.1.1999. That being so, during

(1)

the pendency of punishments that are being undergone by the petitioner, no order as to his promotion can be passed at this stage.

The petitioner is at liberty to re-agitate the matter at the appropriate time as and when fresh cause of action arises to him. With these observations, this OA is disposed of finally.



(K. Muthukumar)
Member (A)
NA



(Dr. Jose P. Verghese)
Vice-Chairman (J)